

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

XOKKAKKA/CCP No. 28 of 19 92 in O.A.2438/91

Mrs. Indira Sawhney Shri D. C. Vohra  
APPLICANT (S) COUNSEL

Union of India &amp; Ors. VERSUS

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		13.1.1992
		Present : Shri D. C. Vohra, counsel for the petitioner.
		The petition is dismissed as withdrawn with liberty to take appropriate action as and when the occasion arises.
	<u>AS</u>	<p><i>(Signature)</i>            ( P. C. JAIN )            MEMBER (A)</p>
		<p><i>(Signature)</i>            ( V. S. MALIMATH )            CHAIRMAN</p>